

STATEMENT SHOWING THE STATISTICAL INFORMATION REGARDING INSTITUTION, DISPOSAL AND PENDENCY OF DIFFERENT CASES DURING THE 3RD QUARTER 2018

(For the Court News and Supreme Court of India)

Name of the Judgeship :- GANJAM JUDGESHIP

Sl.No.	Name of the Court	Opening Balance at the beginning of the Qr.	Institution during the Qr.	Disposal during the Qr.				Closing Balance at the end of the Qr.	Pendency of cases		
				Cont.	Uncont.	Others if any.	Total		0 to 5 years	More than 5 years	
										5 to 10 yrs.	over 10 years
(A) CIVIL CASES											
1	Civil Suits (All)	4838	450	115	387	130	632	4656	3968	457	231
2	Civil Appeal	735	80	13	7	36	56	759	729	23	7
3	Misc. Appeal	148	8	4	5	7	16	140	130	9	1
4	Civil Revision	15	1	0	1	0	1	15	14	0	1
5	Executions	1846	49	2	47	10	59	1836	1126	207	503
6	MJC +Spl.Act (Civil)										
	(a) M.J.Cs	1821	282	131	88	9	228	1875	1637	154	84
	(b) Spl.Act (civil)	55	2	4	1	0	5	52	44	6	2
	(c) Other cases, if any, (FDCS)	79	3		2	0	2	80	42	13	25
	Total	1955	287	135	91	9	235	2007	1723	173	111
7	M.A.C.T.	1651	168	49	120	84	253	1566	1452	109	5
	(A) TOTAL	11188	1043	318	658	276	1252	10979	9142	978	859
(B) SESSIONS COURT CASES											
1	Sessions	3654	432	157	90	92	339	3747	2773	811	163
2	Criminal Appeal	304	67	7	2	49	58	313	289	22	2
3	Criminal Revision	94	30	5	6	9	20	104	100	4	0
4	Criminal Misc. (Bail)	88	916	715	50	138	903	101	101	0	0
	H.R.	0	0	0	0	0	0	0	0	0	0
5	Spl. Act Cases (Criminal)										
	(i) SC & ST (POA) Act	368	26	5	1	2	8	386	367	18	1
	(ii) N.D.P.S. Act	307	31	7	1	16	24	314	249	57	8
	(iii) Electricity Act cases	293	11	0	48	0	48	256	199	53	4
	(iv) POCSO Act	449	56	39	0	0	39	466	466	0	0
	(v) OPID (Chit fund cases)	69	4	0	0	0	0	73	71	2	0
	(vi) Drugs & Cosmetic Act	8	0	0	0	0	0	8	8	0	0
	Other cases, if any, (transferred petition)	4	1	1			1	4	4	0	0
	TOTAL of spl. Act cases	1498	129	52	50	18	120	1507	1364	130	13
6	P.C.Act Cases										
	(a) Vigilance	291	2	6			6	287	101	97	89
	(b) C.B.I.	0	0	0	0	0	0	0	0	0	0
	TOTAL of PC Act cases	291	2	6	0	0	6	287	101	97	89
	(B) TOTAL	5929	1576	942	198	306	1446	6059	4728	1064	267
(C) JUVENILE CASES											
	JUVENILE CASES	458	23	16	5	2	23	458	357	94	7
(D) CRIMINAL CASES (Magisterial Courts)											
	(ii) General File	29396	3288	0	244	2129	2373	30311	20336	5833	4142
	(i) Trial file	14411	3122	896	402	1062	2360	15173	9852	2775	2546
	(D) TOTAL	43807	6410	896	646	3191	4733	45484	30188	8608	6688
	Total (B)+(C)+(D)	50194	8009	1854	849	3499	6202	52001	35273	9766	6962
	GRAND TOTAL (A) + (B)+(C)+(D)	61382	9052	2172	1507	3775	7454	62980	44415	10744	7821


 DISTRICT JUDGE,
 GANJAM, BERHAMPUR.